

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

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CP NO. 441/2003 IN OA NO. 524/2003

This the 7th day of May, 2004

HON'BLE SH. V.K.MAJOTRA, VICE CHAIRMAN (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

Rakesh Bhatt S/o Sh. M.L.Bhatt, R/o B-26, Rajpur Khurd, New Delhi-110068.

(By Advocate: Sh. Sachin Chauhan)

Versus

Executive Engineer (Elect)
President's Estate,
Electrical Division,
CPWD Rashtrapati Bhawan,
New Delhi.

Officer incharge at present Sh. N.K.Bansal is working in his place.

(By Advocate: Sh. K.C.D. Gangwani)

## ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel stated that now the respondents have decided the applicant's representation in terms of directions of this Court by order dated 26.4.2004 (Annexure R-1). He seeks liberty to challenge these orders. CP is, as such, dismissed with liberty to the applicant to challenge Annexure R-1 dated 26.4.2004 as per rules. Notices to the respondents are discharged.

( KUUDIP SINGH Member (J) ( V.K. MAJOTRA ) 7. Vice Chairman (A)

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